

Annexure - 9

Name of the corporate debtor: Arcuttipore Tea Company Limited ; Date of commencement of CIRP- 15.12.2023 ; List of creditors as on: 15.01.2024

List of other creditors (Other than financial creditors and operational creditors)
(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Remarks, if any				
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	Amount of contingent claim	Amount of mutual dues, that may be set-off		Amount of claim not admitted	Amount of claim under verification		
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA		



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FRANEE K...
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10826

Annexure - 7
 Name of the corporate debtor: Arcanipore Tea Company Limited ; Date of commencement of CIRP: 15.12.2023 ; List of creditors as on: 15.01.2024
 List of operational creditors (Government dues)
 (Amount in ₹)

Sl. No.	Department	Details of claim received			Details of claim admitted							Amount of claim under verification	Remarks, if any	
		Goverment	Identifi cation No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable			Amount of contingent claim
1	Addl. PF Commissioner, AIPFO		G-1		33573123	33573123	Government Dues	NA	NA	NO	NA	NA	NA	NA
2														
3														
	TOTAL				33573123	33573123								NA

Annexure - 8
 Name of the corporate debtor: Arcanipore Tea Company Limited ; Date of commencement of CIRP: 15.12.2023 ; List of creditors as on: 15.01.2024
 List of operational creditors (Other than Workmen and Employee and Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received			Details of claim admitted							Amount of claim under verification	Remarks, if any
			Amount received	Amount claimed	Date of receipt	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted		
1	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
2														
3														
	TOTAL													0.00

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PRATIK KUMAR CHAKRABARTY
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Annexure - 5
Name of the corporate debtor: Arcuttipore Tea Company Limited; Date of commencement of CIRP- 15.12.2023 ; List of creditors as on: 15.01.2024
List of operational creditors (Workmen)
 (Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of work man	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA

Annexure - 6
Name of the corporate debtor: Arcuttipore Tea Company Limited; Date of commencement of CIRP- 15.12.2023 ; List of creditors as on: 15.01.2024
List of operational creditors (Employees)
 (Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA

Pranab Kumar Chakrabarty
PRANAB KUMAR CHAKRABARTY
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 15/07-16/10/2023



Annexure - 3

Name of the corporate debtor: Arcuttipore Tea Company Limited ; Date of commencement of CIRP- 15.12.2023 ; List of creditors as on: 15.01.2024
List of secured financial creditors (other than financial creditors belonging to any class of creditors)
 (Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	Amount of contingent claim				Amount of any mutual dues, that may be set-off
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA

Annexure - 4

Name of the corporate debtor: Arcuttipore Tea Company Limited ; Date of commencement of CIRP- 15.12.2023 ; List of creditors as on: 15.01.2024
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)
 (Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off				
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA

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Annexure-1

Name of the corporate debtor: Arcuttipore Tea Company Limited ; Date of commencement of CIRP- 15.12.2023 ; List of creditors as on: 15.01.2024

List of secured financial creditors belonging to any class of creditors
(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of mutual dues, that may be set-off	Amount of claim not admitted	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether related party?	% of voting share in CoC	Amount covered by guarantee				Amount of any contingent claim
1	UDYOG FINANCE	FC-1	29/01/24	57973122	57973122	Secured	57973122	NA	NO	78.38	NA	NA	NA	NA
		Total		57973122	57973122		57973122			78.38				

Annexure-2

Name of the corporate debtor: Arcuttipore Tea Company Limited ; Date of commencement of CIRP- 15.12.2023 ; List of creditors as on: 15.01.2024
List of unsecured financial creditors belonging to any class of creditors
(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of claim not admitted under verification	Remarks, if any		
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of any mutual dues, that may be set-off				
1	Abhishek Bose	FC-2	29/01/24	15995100	15995100	Unsecured	15995100	NA	No	21.62	NA	NA	NA	NA
				1,59,95,100	1,59,95,100		1,59,95,100			0				

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12/17-10/10626



Name of the corporate debtor: Arcuttipore Tea Company Limited ; Date of commencement of CIRP- 15.12.2023 ; List of creditors as on: 15.01.2024

Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016
(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	1	57973122	1	57973122	0	0	0	1	
2	Unsecured financial creditors belonging to any class of creditors	1	15995100	1	15995100	0	0	0	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	NA	NA	0	0	0	0	0	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	NA	NA	0	0	0	0	0	4	
5	Operational creditors (Workmen)	NA	NA	0	0	0	0	0	5	
6	Operational creditors (Employees)	NA	NA	0	0	0	0	0	6	
7	Operational creditors (Government Dues)	1	33573123	1	33573123			0	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)							0	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	NA	NA	0	0			0	9	
Total		3	107541345	107541345	107541345	0	0	0		

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